

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 9

IA 1668/2024 in C.P. (IB)/3884(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **12.04.2024**

NAME OF THE PARTIES: **AARTI INFRA PROJECTS PVT. LTD.**

Section 10 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 1668/2024 –

1. Mr. Yash Jariwala, Advocate appeared for the Resolution Professional.
2. Mr. Ayush Rajani, Advocate appeared for the SRA.
3. This is an application seeking direction from this Tribunal to SRA to make payment or pass order of the liquidation.
4. However, in the meanwhile the Successful Resolution Applicant has made all the payments as on 29.03.2024.
5. Accordingly, **IA No. 1668/2024** has become **infructuous** and **disposed of**.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna